

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/362/2018

PETITION NUMBER : CP/616/IB/2017

NAME OF THE PETITIONER(S) : KARTHIGA

NAME OF THE RESPONDENT(S) : AGARWAL COAL CORPORATION PVT LTD & 1

UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

I JAYANTH VISWANATHAN

PCS
Resolution professional

V Jayant

ORDER

PCS representing the RP present and prayed for time for making written submissions. At request, time is enlarged. Put up on 04.09.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)